

I. ELEVENTH REPORT (JULY, 1968 TO JUNE, 1969) OF THE COMMISSIONER FOR LINGUISTIC MINORITIES AND RELATED PAPERS

II. REPORT (PARTS I AND II) OF THE COMMISSION OF INQUIRY INTO CONSPIRACY OF MURDER MAHATMA GANDHI AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table—

(a) A copy each of the following papers (in English and Hindi), under clause (2) of article 350B of the Constitution.

(i) Eleventh Report of the Commission for Linguistic Minorities for the period from July, 1968 to June, 1969. [Placed in Library. See No. LT-3791/70.]

(ii) A statement showing the reasons for the delay in laying the Report mentioned at (i) above. [Placed in Library. See No. LT-3792/70.]

(b) (i) A copy of the Report of the Commission of Inquiry into Conspiracy to murder Mahatma Gandhi (Parts I and II). [Placed in Library. See No. LT-3667/70.]

(ii) A statement showing the reasons for not laying the Hindi version of the above "Report on the Table. [Placed in Library. See No. LT-3668/70.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICE ACT, 1951

SHRI K. S. RAMASWAMY: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) Notification G. S. R. No. 2211, dated the 19th December, 1968 (in Hindi), publishing the Indian Forest Service (Probationers' Final Examination) Regulation, 1968.

(ii) Notification G. S. R. No. 458, dated the 9th March, 1970 (in English and Hindi), publishing the Indian Forest Service (Fixation of Cadre Strength: Second Amendment Regulations, 1970.

[Placed in Library. See No. LT-3793/70 for (i) and (ii)].

(iii) Notification G. S. R. No. 603, dated the 2nd April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) First Amendment Rules, 1970. [Placed in Library. See No. LT-3524/70.]

(iv) Notification G. S. R. No. 689, dated the 16th April, 1970 (in English and Hindi), publishing the Indian Forest Service (Probation) Amendment Rules, 1970.

(v) Notification G. S. R. No. 758, dated the 27th April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) Second Amendment Rules, 1970.

(vi) Notification G. S. R. No. 815, dated the 13th May, 1970 (in English and Hindi), publishing the All India Services (Leave) First Amendment Rules, 1970.

(vii) Notification G. S. R. No. 876, dated the 23rd May, 1970 (in English and Hindi), publishing the All India Services (Conduct) First Amendment Rules, 1970.

(viii) Notification G. S. R. No. 877, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1970.

(ix) Notification G. S. R. No. 878, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1970.

(x) Notification G. S. R. No. 912, dated the 2nd June, 1970 (in English and Hindi), publishing the Seventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954.

(xi) Notification G. S. R. No. 913, dated the 4th June, 1970, (in English and Hindi), publishing the Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1970.

(xii) Notification G. S. R. No. 914, dated the 4th June, 1970 (in English and Hindi), publishing the Indian Police Service (Regulation of Seniority) Amendment Rules, 1970.

(xiii) Notification G. S. R. No. 918, dated the 6th June, 1970 (in